

Note:- (1) Hard copy/ C.C. and required fee/stamp wanting.

(2) Acknowledgment of Affidavit is kept.

Filing No. BA/8365/2020

Upendra Goswami Vs The State of Jharkhand

Advocate's Name- Mr. Ankit Kumar

Defects:-

5. (e) Execution date is not appearing.
9. (i) Signature of Ld. Advocate is not appearing in certificate and undertaking.
(ii) Pagination may be corrected after page-12.
(iii) Duly certified T/C of Anx 1 may be filed.
(iv) Pagination may be done in proper places in the pages of Anx. 1.
(v) Attestation certificate is not appearing in the Id. Card of deponents.
(vi) Name of Ld. P.O. pending court may be stated in para-1 & prayer.
(vii) Parental name of the deponent is missing in Affidavit.